

12.25 hours.

## PAPERS LAID ON THE TABLE

## REVIEW OF CEMENT CORPORATION OF INDIA LIMITED FOR 1969-70 AND ANNUAL REPORT THEREOF

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA): On behalf of Shri Moinul Haque Clouthury, I beg to lay on the Table a copy each of the following papers (Hindi version) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the Cement Corporation of India Limited, New Delhi for the years 1969-70
- (2) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-642/71]

## REVIEW OF WATER AND POWER DEVELOPMENT CONSULTANCY SERVICES (INDIA) LIMITED AND ANNUAL REPORT THEREOF

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the period 26th June, 1969 to 31st March, 1970.
- (2) Annual Report of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the period 26th June, 1969 to 31st March, 1970 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-643/71]

## PUBLIC ACCOUNTS COMMITTEE

## THIRD REPORT

SHRI C. C. DESAI (Sabarkantha) : I beg to present the third Report of the Public Accounts Committee regarding paragraph 36 of Audit Report (Civil) 1970 relating to Exploratory Tubewells Organisation.

12.26 hours

## \*DEMANDS FOR GRANTS, 1971-72 Contd.

## MINISTRY OF EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF CULTURE

MR. SPEAKER : The House will now take up discussion and voting on Demand Nos. 6 to 10 and 113 relating to the Ministry of Education and Social Welfare and Demand Nos. 98 to 100 relating to the Department of Culture for which 6 hours have been allotted.

Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

## DEMAND NO. 6—DEPARTMENT OF EDUCATION

MR. SPEAKER : Motion moved :

“That a sum not exceeding Rs. 1,00,57,000 including the sums already voted ‘on account’ for the relevant services be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1972, in respect of Department of Education.”

## DEMAND NO. 7—EDUCATION

MR. SPEAKER : Motion moved :

“That a sum not exceeding Rs. 73,12,86,000 including the sums already voted ‘on account’ for the relevant services be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1972, in respect of ‘Education’.”

\*Moved with the recommendation of the President.